

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
(CIRCUIT SITTING AT NAINITAL)**

Dated: This the 26<sup>th</sup> day of June 2019

**Contempt Petition No. 331/00029 of 2018  
In  
Original Application No. 331/01400 of 2012**

**Hon'ble Ms. Ajanta Dayalan, Member – A  
Hon'ble Mr. Rakesh Sagar Jain, Member – J**

Smt. Malkit Kaur, W/o Late Gajjan Singh, R/o Village – Hanssuwala, Doiwala, Dehra Dun.

.....Applicant

By Adv: Shri Ram Prasad, Shri A. Srivastava and Shri Naman Kambuj

**V E R S U S**

1. Prof Ashutosh Shrama, Secretary, Department of Science and Technology, Government of India, Technology Bhawan, New Mehrauli Road, New Delhi.
2. Major General Girish Kumar, Surveyor General of India, Survey of India, Hathbarkala Estate, District Dehradun.
3. Shri R.K. Meena, Director, Uttrakhand and West UP GDC, Survey of India, 17 E.C. Road, Dehra Dun.
4. Shri K.C. Joshi, Account Officer, Central Pay and Account Office, Survey of India, 17 E C Road, Dehra Dun.

.....Respondents

By Adv : Shri P.K. Rai

**O R D E R**

**By Hon'ble Ms. Ajanta Dayalan, Member – A**

Heard Shri Ram Prasad, learned counsel for the applicant and Shri P.K. Rai, learned counsel for the respondents.

2. Learned counsel for the applicant submits that order of this Tribunal dated 18.05.2017 has been complied with by the respondents. As such he does not want to press this Contempt Petition.

3. In view of the submission made by the learned counsel for the applicant, the present Contempt Petition is dismissed as having been rendered infructuous. Notices issued to the respondents are discharged.

**(Rakesh Sagar Jain)**  
Member – J

**(Ajanta Dayalan)**  
Member – A

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